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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O. A. No.691/2022

In the matter of:-

Rama Shankar Awasthi

--- Applicant

Vs

State of U.P. & Ors.

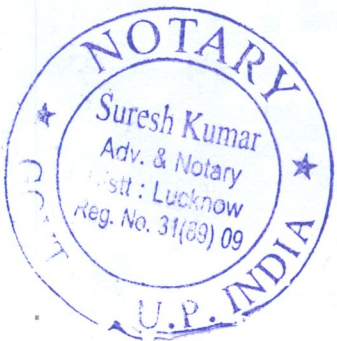
---- Respondents



REPLY ON BEHALF OF CENTRAL GROUND WATER AUTHORITY (R-4)

I, S. G. Bhartanija, S/o. Lak. V. G. Saxena, aged about 54 years, working as Regional Director in Central Ground Water Board, Northern Region, Lucknow, do hereby solemnly affirm and state on oath as under on behalf of the Respondent No.4 (herein referred to as "answering Respondent"):

1. That the present O.A. was registered before this Hon'ble Tribunal wherein issue of illegally running of operations in various units by the Respondent No. 6 & 7 i.e. M/s Bajaj Hindusthan Ltd. and Bajaj Energy Ltd. at LakhimpurKheri, U.P respectively, without compliance of the statutory environmental provisions monitored by UPPCB, State Ground Water Department, CGWA or UPWEIAA was raised. Issue of illegal extraction of ground water for commercial purpose was also raised in the O.A. Original Application was disposed of by order dated 13.02.2023. Applicant filed Review Application No. 28/2023. Hon'ble Tribunal vide order dated 07.11.2024 restored the Original Application and directed respondents to file an affidavit.
2. In pursuance to the direction of Hon'ble court, it is most respectfully submitted that the Status/Information of NOC and its Renewal of Ground



Sworn and Verified 1
Before Me

20/2/25
SURESH KUMAR

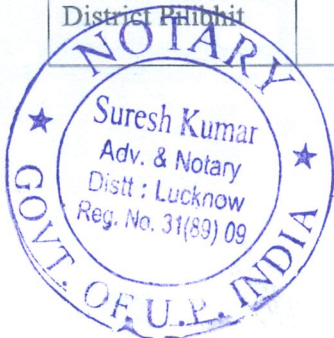
Advocate & Notary Public
#17/175KA/14, Near Major Devi Das Marg
Niwajganj, Chowk, Lucknow

Sanjiv

Water to M/s Bajaj Hindustan Ltd, M/s Bajaj Hindustan Sugar & Industries Ltd (Respondents) before the State Authority is formed is tabulated below:

Status/ Information of issuance of fresh NOC and its renewal

Name of Project	NOC no	Date of issuance of fresh NOC	Validity	NoS of tube well / permitted abstraction limit of GW	Date of I st Renewal	Validity of I st Renewal/ Permitted abstraction limit of GW
M/s Bajaj Hindustan Ltd. Village Khambherkhera, Tehsil Kheri , Block Phoolbehar , District LakhimpurKheri	21-4 (241)/NR/CG WA/2009-607	04.02.2010	Period not Mentioned in the NOC	02/6984 m ³ /Day	Renewed on 19.09.2018	29.08.2018 to 28.08.2021 (3Year)/ 6984 m3/Day (2095850 cubic meter/year)
M/s Bajaj Hindustan Sugar & Industries Ltd Village Kundarki, Tehsil SadarGonda , Block Jhajheri , District Gonda	21-4 (241)/NR/CG WA/2009-604	04.02.2010	Period not Mentioned in the NOC	02/6984 m ³ /Day	Renewed on 19.09.2018	29.08.2018 to 28.08.2021 (3Year)/ 6984 m3/Day (2095850 cubic meter/year)
M/s Bajaj Hindustan Ltd. Village Etai Maida, Tehsil Utraula , Block Sridattganj , District Balrampur	21-4 (241)/NR/CG WA/2009-605	04.02.2010	Period not Mentioned in the NOC	02/6984 m ³ /Day	Renewed on 19.09.2018	29.08.2018 to 28.08.2021 (3Year)/ 6984 m3/Day (2095850 cubic meter/year)
M/s Bajaj Hindustan Ltd. Village Maqsoodpur, Tehsil Piwyan , Block Banda , District Shahjahanpur	21-4 (241)/NR/CG WA/2009-485	27.01.2010	Period not Mentioned in the NOC	02/6984 m ³ /Day	Renewed on 19.09.2018	29.08.2018 to 28.08.2021 (3Year) 6984 m3/Day (2095850 cubic meter/year)
M/s Bajaj Hindustan Ltd. Village Barkhera, Tehsil Bisalpur , Block Barkhera , District Palahit	21-4 (241)/NR/CG WA/2009-486	27.01.2010	Period not Mentioned in the NOC	02/6984 m ³ /Day	Renewed on 19.09.2018	29.08.2018 to 28.08.2021 (3Year)/ 6984 m3/Day (2095850 cubic meter/year)



Sworn and Verified
Before Me

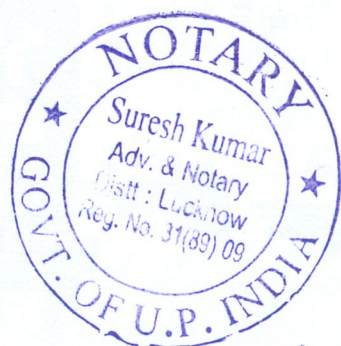
Suresh Kumar
SURESH KUMAR

Advocate & Notary Public
#17/175KA/14, Near Majar Devi Das Marg
Niwaigani, Chouk, Lucknow

Sanjiv

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- The NOCs were issued to all five projects in the name of M/s Bajaj Hindustan Ltd. Jamnalal Bajaj, Marg, Bajaj Bhawan , B-10 , Sector -3, Noida 201301 ,Uttar Pradesh
- Name of companies have been amended on the request of company from M/s Bajaj Hindustan Ltd. to M/sBajaj Energy Ltd. during the year 2010 & 2011. In this regards separate letters have been issued to all five units by CGWA, New Delhi.
3. That the Govt. Uttar Pradesh (U.P.) vide notification No. 1320/LXII-I-2019-10gw-2014 dated 13.11.2019 constituted Uttar Pradesh State Ground Water Management and Regulatory Authority for regulation and management of ground water in the state of U.P. The Central Ground Water Authority w.c.f 01.10.2020 stopped accepting NOC applications and list of pending applications with CGWA was sent to UPGWD. Hence, thereafter the Uttar Pradesh State Ground Water Management and Regulatory Authority started NOC issuance process. The copy of the notification No. 1320/LXII-I-2019-10gw-2014 dated 13.11.2019 is annexed as Annexure-A.
4. That after Uttar Pradesh Ground Water Authority was formed in the state level; it is the responsibility of the State Authority for the permission and regulation of Ground Water in State of Uttar Pradesh



Sworn and Verified
Before Me,

20/02/25
SURESH KUMAR

Advocate & Notary Public
#17/175KA/14, Near Majar Devi Das Marg
Niwajganj, Chowk, Lucknow

3

Singh
20/02/25
Respondent

Central Ground Water Authority
S. G. BHARTARIYA
Regional Director
Central Ground Water Board, N.R.
Ministry of Jal Shakti
Govt. of India
Lucknow-226021

Through

GIGI.C.GEORGE
ADVOCATE
STANDING COUNSEL(UOI)
CH.NO.457, LAWYERS BLOCK
DHC, NEW DELHI
gigicgeorge.adv42@yahoo.in

Identify the deponent/executor who
has/have signed before me.

20/02/25

कम-संख्या-216(क)



रजिस्ट्रेशन नम्बर-एस०एस०पी०/एल०

डब्ल्यू/एन०पी०-91/2014-16

लाइसेन्स टू पोस्ट एंड कॉन्सेशनल स्ट

सरकारी गजट, उत्तर प्रदेश

उत्तर प्रदेशीय सरकार द्वारा प्रकाशित

असाधारण

विधायी परिशिष्ट

भाग-4, खण्ड (ख)

(परिनियत आदेश)

लखनऊ, बुधवार, 13 नवम्बर, 2019

कार्तिक 22, 1941 शक सम्वत्

उत्तर प्रदेश सरकार

लघु सिंचाई एवं भूगर्भ जल अनुभाग-1

संख्या 1320/62-1-2019-10 जीडब्ल्यू-2014

लखनऊ, 13 नवम्बर 2019

अधिसूचना

40आ10-344

उत्तर प्रदेश भूगर्भ जल (प्रवन्धन और विनियमन) अधिनियम, 2019 (उत्तर प्रदेश अधिनियम संख्या 13 सन् 2019) के धारा 7 के अधीन शक्तियों का प्रयोग करके राज्यपाल इस अधिसूचना के गजट में प्रकाशित किए जाने के दिनांक से राज्य में एक प्राधिकरण का गठन करती है जिसे 'उत्तर प्रदेश राज्य भूगर्भ जल प्रवन्धन विनियामक प्राधिकरण' के रूप में जाना जायेगा।

आज्ञा से,
अनीता सिंह,
प्रमुख सचिव।

In pursuance of the provisions of clause (3) of Article 348 of the Constitution, the Governor is pleased to order the publication of the following English translation of notification no. 1320/LXII-1-2019-10gw-2014, dated November 13, 2019:

No. 1320/LXII-1-2019-10gw-2014

Dated Lucknow, November 13, 2019

In exercise of the powers under section 7 of the Uttar Pradesh Ground Water (Management and regulation) Act, 2019 (U.P. Act no. 13 of 2019), the Governor is pleased to establish an authority in the State to be known as the 'Uttar Pradesh State Ground Water Management and Regulatory Authority' with effect from the date of publication of this notification in the Gazette.

By order,
ANITA SINGH,
Prमुख Sachiv.

पी०एस०यू०पी०-ए०पी० 379 राजपत्र-(हिन्दी)-2019-(998)-599 प्रतिया-(क०/टी०/ऑफसेट)।
पी०एस०यू०पी०-ए०पी० 3 सा० लघु सिंचाई-2019-(999)-1,000 प्रतिया-(क०/टी०/ऑफसेट)।